

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

39. C.P.(IB)-3234(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **23.01.2020**

NAME OF THE PARTIES:-M/s Edac Engineering Limited

V/s

G R Infrastructure PVT Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the counsel for the petitioner, list this matter on 18.03.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SKS/